

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal no. 89 of 2013

Dated : 27th August, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Bangalore Electricity Supply Company Ltd. ...Appellant(s)

Versus

Karnataka Electricity Regulatory Commission
&Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Prabhuling K. Navadgi

ORDER

At the request of the Learned Counsel for the parties, post the
matter for making further submissions on 20.09.2013 at Delhi Bench.

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson